

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1854/2002
MA 1989/2002

New Delhi, this the 18th day of September, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Sh. S.A.T.Rizvi, Member (A)

Sh. Chand Singh
S/o Sh. Shiv Chand
working as Pharmacist in Directorate of
Health, Service : E Block, Saraswati Bhawan
Connaught Place, N.C.T. New Delhi.
R/o House No.6, Village Navada
P.O. Mohan Garden
Delhi - 110 059.

...Applicant

(By Advocate Sh. A.K.Trivedi)

V E R S U S

1. Director

Directorate of Health Scheme
National Capital Territory of Delhi
office at Block E, Sarawati Bhawan
Connaught Place, New Delhi.

2. N.C.T. of Delhi.

(Ministry of Health)
through its Secretary

...Respondents

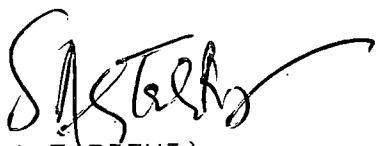
O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J),

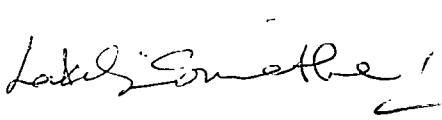
Sh. A.K.Trivedi, learned counsel for the
applicant submits that there are patent errors in the
OA. Accordingly he wishes to withdraw OA and MA and
file separate applications, if the applicant chooses to.

2. Prayer to withdraw OA and MA ~~are~~ allowed.

Accordingly, OA and MA are dismissed as withdrawn,
leaving it open to the applicant to take such
proceedings, as advised, in accordance with law.


(S.A.T.RIZVI)

MEMBER (A)


(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (J)

/vksn/